

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

C.P.No. 79 of 1994 in O.A. 782 of 1991.

Between

Dated: 9.3.1995.

1. V.Dharma Rao & 26 Othrs.

... Applicants

And

1. Sri. Masihuzzaman, The Union of India, rep. by its Secretary
Ministry of Railways, Railway Board, New Delhi.
2. Sri. Ashok Bhatnagar, The Railway Board, rep. by its
Chairman, New Delhi.
3. Sri. T.Stanley Babu, The Divisional Railway Manager,
South Eastern Railways, Waltair, Visakhapatnam.

... Respondents

Counsel for the Applicant : Sri. K.V.S.Narsu

Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. A.V.Haridasan, Judicial Member

Hon'ble Mr. A.B.Gorthi, Administrative Member

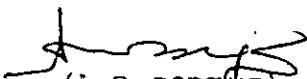
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C.P.No. 79/94
in
O.A.No. 782/91

Date of Order: 9.3.95

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

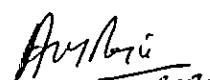
Learned standing counsel for the respondents has produced for our perusal a copy of the order issued in the Office of the D.K.M.(P) Waltair dated 14.2.95 No.BB-IX (37-A(i)) Step-up by which the directions contained in the judgement in the OA had been fully complied. In view of the fact that the judgement is fully complied, the Contempt Petition is dismissed. Notices issued to the respondents shall be discharged.


(A.B.GORTWALI)
Member (Admin.)


(A.V.HARIDASAN)
Member (Judl.)

Dated: 9th March, 1995

(Dictated in Open Court)


Deputy Registrar (Judl.)

sd

Copy to:-

1. Sri. Masihuzzaman, Secretary, Ministry of Railways, Union of India, Railway Board, New Delhi.
2. Sri. Ashok Bhatnagar, ~~Chairman~~ Chairman, Railway Board, New Delhi.
3. Sri. T.Stanley Babu, Divisional Railway Manager, South Eastern Railways, Waltair, Visakhapatnam.
4. One copy to Sri. K.V.S.Narsu, advocate, Flat No.2, (2-1-733 Manohar Apartments, Vidyanagar, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-